

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.1045/96

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Shri R.K.Ahooja, Member(A)

(F)

New Delhi, this the 23rd day of February, 2000

1. Devendra Kumar
r/o B-560, D.A.Flats
Timarpur
Delhi - 110 054.
2. Braham Singh Kain
r/o 1835 Kotla Mubarakpur
New Delhi. Applicants

(None)

Vs.

1. Lt. Governor
National Capital Territory of Delhi
Raj Nivas Marg
Delhi.
2. Secretary (Home)
Govt. of N.C.T. of Delhi
5, Shamnath Marg
Delhi.
3. The Director of Prosecution
Tis Haari
Delhi - 110 054. Respondents

(By Shri Rajinder Pandita, Advocate)

O R D E R (Oral)

By Reddy, J.

None for the applicants even on second call.
The OA is, therefore, dismissed for non-prosecution.
No costs.

R.K.Ahooja
(R.K.Ahooja)
Member(A)

V.Rajagopala Reddy
(V.Rajagopala Reddy)
Vice-Chairman(J)

/rao/